

DR. Y.LAKSHMANA RAO,
REGISTRAR GENERAL
I/C REGISTRAR (VIGILANCE)



AMARAVATI,
DT:15.05.2024.

ROC.NO.333/2024-B.SPL.

Sir/Madam,

SUB: **CIVIL JUDGES (SENIOR DIVISION)** – Filling up of **09** vacancies in the cadre of Civil Judge (Senior Division) – Attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, **in the last six months** - Called for – Regarding.

- REF: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.347-B.Spl. dated 28.03.2024
3. High Court's Proceedings Roc.No.333/2024-B.Spl., dated 15.05.2024.

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I am to state that the High Court has notified **09** vacancies in the cadre of Civil Judge (Senior Division) to be filled up by promotion from the cadre of Civil Judges (Junior Division) vide Notification 2nd cited, and the list of eligible officers who have completed 5 years of qualifying service as on 31.03.2024, is placed on the official website of High Court of Andhra Pradesh vide reference 3rd cited.

As directed, the eligible officers in the list enclosed are directed to submit attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months.

The copies of judgments must reach the High Court on or before 30.05.2024 without out fail either by speed post or any other recognized mode.

Yours sincerely,

J. Lakshmana Rao
15/5/2024
REGISTRAR GENERAL
I/C REGISTRAR (VIGILANCE)

Note: 1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.

2. The copies must be true replica of their originals, and
3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri S.Rama Krishna, formerly Judicial Magistrate of First Class, Chinthapalli, Visakhapatnam District. (NOW UNDER SUSPENSION)
2.	Sri P.Ravi Sankar, formerly Civil Judge (Junior Division), Palasa, Srikakulam District, now placed under suspension vide proceedings dated 24.04.2023.
3.	Sri P.B.S.S.L.N.Murthy Raju, formerly III Additional Civil Judge (Junior Division), Kakinada, East Godavari District now placed under suspension.
4.	Smt. D.Durga Kalyani, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.
5.	Sri M.Bujjappa, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.
6.	Sri E.Anjaneyulu, formerly Judicial Magistrate of First Class, Kurupam now Under Suspension w.e.f. 02.02.2023.
7.	Sri V.Audhinarayana, Principal Civil Judge (Junior Division), Nandyal, Krishna District.
8.	Smt. Nettem Radhika, Principal Civil Judge (Junior Division), Ongole, Prakasam District
9.	Ms. B.Gayatri, Additional Civil Judge (Junior Division), Badvel, Kadapa District.
10.	Dr. D.Soni, II Additional Civil Judge (Junior Division)-cum-VIII Additional Metropolitan Magistrate, Visakhapatnam.
11.	Smt. M.Sudha Rani, Principal Civil Judge (Junior Division), Guduwada, Krishna District.
12.	Smt. Areefa Shaik, Civil Judge (Junior Division), Kuppam, Chittoor District.
13.	Ms. M.Anjani Priyadarshini, Principal Civil Judge (Junior Division), Ponnur, Guntur District.
14.	Smt. P.Pradeepa, Civil Judge (Junior Division), Gajuwaka, Visakhapatnam District.
15.	Sri K.Hari Babu, Principal Civil Judge (Junior Division), Nuzvid, Krishna District.

16.	Smt. K.Saradamba, Principal Civil Judge (Junior Division), Srikakulam.
17.	Smt. M.S. Bharathi, Civil Judge (Junior Division), Pathikonda, Kurnool District.
18.	Sri V.Gowri Sankara Rao, Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.
19.	Sri S.Vasudev, Principal Civil Judge (Junior Division) Eluru, West Godavari District.
20.	Sri P.Nageswara Rao, Principal Civil Judge (Junior Division), Beemunipatnam, Visakhapatnam District.
21.	Sri P.S.V.B.Krishna Sai Teja, Civil Judge (Junior Division), Rajam, Srikakulam District.
22.	Smt. Mohd. Ishrath Fathima, Principal Civil Judge (Junior Division), Guntur.
23.	Sri Syed Ziyauddin, I Additional Civil Judge (Junior Division)-cum-I Additional Metropolitan Magistrate, Vijayawada, Krishna District.
24.	Smt. Shaik Faizunnisa, Civil Judge (Junior Division), Lakkireddipalli, Kadapa District.
25.	Sri K.Motilal, Principal Civil Judge (Junior Division), Tiruvuru, Krishna District.
26.	Sri Ch.V.Ramakrishna, Principal Civil Judge (Junior Division), Mangalagiri, Guntur District.
27.	Ms. Nakka Lavanya, Civil Judge (Junior Division), Kamalapuram, Kadapa District.

